

ITEM NO.7

COURT NO.5

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

WRIT PETITION(S)(CIVIL) NO(S). 21/2022

GLOBAL PEACE INITIATIVE & ANR.

PETITIONER(S)

VERSUS

UNION OF INDIA

RESPONDENT(S)

(IA No. 4490/2022 - EX-PARTE AD-INTERIM RELIEF, IA No. 4491/2022 -
EXEMPTION FROM FILING AFFIDAVIT)

Date : 21-10-2022 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s) Mr. Sanjay R. Hegde, Sr. Adv.
Mr. Pranjal Kishore, Adv.
Mr. Aditya Jain-1, AOR
Mr. Shahrukh Ali, Adv.
Mr. Raghav Gupta, Adv.
Mr. Mahabir Singh, Adv.

For Respondent(s) Mr. Tushar Mehta, Ld. SG
Ms. Aishwarya Bhati, Ld. ASG
Mr. Rajat Nair, Adv.
Ms. Chitrangda Rashtrawara, Adv.
Ms. Deepabli Dutta, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 21.11.2022.

(POOJA SHARMA)
COURT MASTER (SH)

(RENU KAPOOR)
ASSISTANT REGISTRAR